GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1043 ANSWERED ON:12.08.2013 SICK CLOSED HANDLOOM HANDICRAFT UNITS

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Will the Minister of TEXTILES be pleased to state:

- (a) the number of sick/closed handicrafts/handloom units during the last three years and the current year along with the steps taken to revive them and to provide employment;
- (b) whether the handicrafts/handloom units requested the Government to provide financial assistance employment during the current Five Year Plan to make them world class competitor and if so, the response of the Government thereon;
- (c) the fund allocated/spent under the Textile Workers Rehabilitation Fund Scheme (TWRFS) to the workers of Public Sector Undertakings/private sectors during the last three years, State-wise along with policy, if any, formulated by the Government to impart training to the unemployed textile workers;
- (d) the number of beneficiaries under the scheme where closure/partial closure has taken place including the number of applications pending and reasons for delay in sanctioning the relief under TWRFS, State-wise; and
- (e) whether any scheme to provide job guarantee for the assistance of rural families living below poverty line in the backward areas of the country and if so, the details thereof and if not, the reasons therefor, State-wise including Maharashtra?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a): Handloom/Handicraft sectors being unorganised and decentralised, most of the work done by artisans are in their house hold. Government does not maintain data regarding sick/closed handloom/handicraft units.
- (b): Proposals are received from handicraft Units for upgradation of Technology which are considered by Government on merit basis. Government is also implementing following schemes for promotion of handicrafts:-
- 1. Baba Saheb Ambedkar Hsatshilp Vikas Yojana (AHVY);
- 2. Design and Technology Upgradation (DTH);
- 3. Marketing Support and Services (MSS);
- 4. Human Resource Development (HRD);
- 5. Research and Development (R&D); and
- 6. Handicrafts Artisans Comprehensive Welfare Scheme.

In the Handloom sector, financial assistance is provided under various schemes based on the requirements received from states and the implementing agencies. The details of funds released in last financial year under various schemes are given as under:-

Rs. in crore

INTEGRATED MARKETING & Mill Gate Hand loom Diversified Revival Reform HANDLOOM EXPORT Price Weavers Handloom and Restructuring DEVELOPMENT PROMOTION Scheme Comprehensive Development Package (RRR) SCHEME SCHEME Welfare Scheme Scheme 138.94 41.37 122.91 127.03 17.08 291.03

For overall development of handloom sector and welfare of handloom weavers, Government has taken various policy initiatives and schemes as under:-

- 1. Integrated Handlooms Development Scheme
- 2. Marketing and Export Promotion Scheme
- 3. Handloom Weavers Comprehensive Welfare Scheme

- 4. Mill Gate Price Scheme
- 5. Diversified Handloom Development Scheme
- 6. Revival Reform and Restructuring (RRR) Package for handloom sector
- (c): The funds allocated/spent under Textile Workers Rehabilitation Fund Scheme to the workers of Private Sector closed mill during the last three years, state-wise are given below:-

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Sr. Sta- 2010 2011 2012
No te -11 -12 -13 -14
                            2013
        (upto 7th August, 2013)
 No. of Amount No. of Amount No. of Amount
  workers allocated/ workers allocated/ workers allocated/
  bene- spent (Rs. bene- spent (Rs. bene- spent (Rs. bene- spent
 fited in lakh) fited in lakh) fited in lakh) fited (Rs.in lakh)
1 Gujarat 33 10.16 14 5.32 46 22.39
                     69 26.94 31 12.56
2 Mahar- 534 156.73
rastra
3 MP 553 284.67 339 70.95 31 9.70
4 Kar 658 334.51 294 93.63 19 4.58
nataka
5 Andhra 863 363.49 435 224.75 704 314.95 267 106.83
Pradesh
6 Tamil 9 4.39 -
Nadu
7 Punjab 204 74.17 206 75.35 323 121.44 17 6.02
8 West
Bengal
Total 2854 1228.12 1288 470.00 1192 500.00 315 125.41
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This scheme is not applicable to the State/Central Govt. Public Sector Undertakings and the textile units in the co-operative fold of the State/Central Govt.

In the current Financial year (2013-14), (upto 7th August2013), a total of Rs. 125.41 lakhs have been disbursed to 315 workers. Textile Workers Rehabilitation Fund Scheme (TWRFS) guidelines in brief is enclosed at Annexure-I.

(d): Number of beneficiaries under the Scheme from inception, in respect of workers of closed /partially closed mills, state-wise are given at Annexure-II. No eligible applications are pending for disbursement under TWRFS with Regional offices of the Textile Commissioner. However, details of application received by the Regional Offices of Textile Commissioner, which are under scrutiny are as given below. After the scrutiny, the workers who are found eligible will be paid relief admissible under the Scheme.

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S. No Name of the mill & State No. of workers
1. M/s. Binny Mills Ltd, Chennai- Tamilnadu 1540
2. M/s. Punjab Spinning & weaving 63
Mills, Bathinda- Punjab
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(e): The Government of India is providing job guarantee for the assistance of rural families under MNREGA which is for the unskilled workers.